

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 247 of 2013 &
IA-333 of 2013**

Dated : 10th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

SLT Power & Infrastructure Projects Pvt. Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. P. Shiva Rao for R-3 to R-4

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **03.02.2014**. In the meantime, the learned counsel for the Appellant is directed to file the Written Submissions along with compilation of Judgments on or before 25.01.2014 after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt